COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 372 OF 2017

Dated: 1st March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Office of Chief Engineer, State Load Despatch Centre Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Mazag Andrabil

Counsel for the Respondent(s) : Ms. Sujata Seshadri

Mr. Samanth Chowdhary for R-1

Mr. Manu Seshadri

Mr P. Chaitanyashil for R-2

ORDER

Learned counsel, Mr. Manu Seshadri, appearing for the second respondent seeks one week's time to comply with the order dated 11.1.2018. His submission as stated above, is placed on record.

Another one week's time is granted to Respondent No. 2 for compliance of the order dated 11.1.2018 as a last chance, as requested.

List this matter on <u>09.03.2018</u> as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member